

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/1741/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge,
Chirang.

Dated Guwahati the 25th March, 2021.

Sub: **Permission to leave station with official vehicle.**

Ref:- Your letter No. DJCH.I-5/2019-2021/862 dated 24.03.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave station, with your official vehicle, at your own cost, w.e.f. the evening of 26.03.2021 till the morning of 30.03.2021, as prayed for.

The Addl. District and Sessions Judge, Chirang, Kajalgaon and in his absence the next senior most Judicial officer in the station will remain in charge of your Court and office in your absence.

Yours faithfully,


sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/1742/A, dated 25.3.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
sd/-